

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.31/95/AMR/2022	IA(IBC)/314/2022	95 of IBC	State Bank of India Vs. Ms. N. Sai Gayathri (in the matter of Pratuysa Resources & Infra Private Limited)

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr.PBA Srinivasan, Mr.Parth Tandon, Ms.Prerana Sabharwal and Ms.Srishti Bansal, Advocates for the Financial Creditor are present. Mr.T.V.L.Narasimha Rao, Advocate for the Personal Guarantor is present. At request of the Counsel for the Personal Guarantor for hearing, list the matter on 12.12.2022.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**